

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:135  
ANSWERED ON:24.02.2015  
TRAINING TO POLICE PERSONNEL  
Basheer Shri E. T. Mohammed

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is extending specialized training for police to deal with terrorists/naxalites/maoists;
- (b) if so, the details thereof;
- (c) the other effective steps taken by the Government to modernize Police forces in this regard; and
- (d) the details of compensation given to police personnel who fall prey to Maoist attacks?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) & (b): Yes Madam. The special Tactical Training wing of Sardar Vallabhbhai Patel National Police Academy (SVPNPA) under Ministry of Home Affairs is providing training to police personnel of various states and Central Armed Police Forces (CAPFs) to fight with the naxalites/terrorists and to face the challenges of internal security. (In Basic Course, organized at North Eastern Police Academy (NEPA), Meghalaya adequate inputs are being provided to police officers in the subject related to counter insurgency and Anti-naxal operations. Handling and firing of the weapons like SLR, INSAS, AK47 Pistol and MP5, Grenade and use of explosives are taught. So far, during the period from 2009 to 2015, the Tactics Wing of SVPNPA has conducted 47 courses on Tactics, 04 Training of Trainers courses, 04 Training of Trainers courses, 03 Management of Tactical Operations courses, 03 courses on Explosives, IEDs and Post Blast procedure and 02 courses on Urban intervention Operations. A total of 2144 officers have been trained at SVPNPA.

At present, 21 Counter insurgency and Anti-terrorist (CIAT) Schools are functioning in the States of Assam, Bihar, Chhattisgarh, Jharkhand, Odisha, Nagaland, Manipur, Tripura and West Bengal. The Government has also decided to set up 04 New CIAT schools in the states of Jammu & Kashmir, Maharashtra, Andhra Pradesh and Telengana.

(c): The central Government is providing funds to state Governments under "Modernisation of Police Force (MPF)" Scheme for modernisation of Police Forces. The focus of the scheme is to strengthen the Police infrastructure, which covers police buildings, police housing, mobility, weapons, equipment, training infrastructure, computerization and forensic science.

(d): Ex-gratia compensation of Rs. 15 lakh (Rupees fifteen lakh) is paid to the next of kin of personnel of Central armed Police Forces (CAPFs) killed in Maoist violence. In addition, under the Security Related Expenditure (SRE) Scheme, ex-gratia payment (with a maximum ceiling of Rs. 3 lakh) to the family of each security personnel killed due to LWE violence is reimbursed to the states by the Central Government.